

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 4435-- JK (LD) of 2026

DATED:- 06 - 04 - 2026

Sanction is hereby accorded to the appointment of Officer's of Revenue Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Commissioner/Secretary to Government

Dated:- 06 - 04 - 2026

No:-LAW-OIC/4/2026

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Secretary to Government, Revenue Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner/Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


06.04.24

(Reyaz Ali Bhat)

Deputy Legal Remembrancer



Annexure to the Government Order No.4435-JK (LD) of 2026 dated 06.04.2026

S No.	Case No.	Case Title	OIC	Mobile No.
1.	CR No.76/2025	UT of J&K & Ors Vs Gulzar Ahmad Thokar.	Mr. Sajad Rasool Shah, Tehsildar South	+91-9484001106
2.	OWP No. 798/2013	Abdul Aziz Dar & Ors Vs State of J&K & Ors.	Mr. Sajad Rasool Shah, Tehsildar South	+91-9484001106
3.	LPA No.107/2024	UT of J&K & Ors Vs Hotel Golden Tulip & Ors.	Mr. Umer Gulzar, Assistant Commissioner, Revenue, Srinagar.	+91-1942477054
4.	OWP No.55/2016	Mohammad Rafiq Shah Vs State of J&K & Ors.	Mr. Umer Gulzar, Assistant Commissioner, Revenue, Srinagar.	+91-1942477054
5.	CCP(S) No.11/2026	Mushtaq Ahmad Zargar S/o Ghulam Nabi Zargar Vs Mr. Chandraker Bharti & Ors.	Mr. Umer Gulzar, Assistant Commissioner, Revenue, Srinagar.	+91-1942477054
6.	LPA No.293/2025	Mudasir Ahmad Chandroo & Anr Vs Principal Secretary to Govt, Home Dept & Ors.	Mr. Aadil Fareed, Addl. Deputy Commissioner, Srinagar.	+91-1942477033
7.	LPA No.327/2025	UT of J&K & Ors Vs Khawaja Nizam Shah	Mr. Umer Gulzar, Assistant Commissioner, Revenue, Srinagar.	+91-1942477054
8.	LPA No. 326/2025	Radha Krishen Koul & Anr Vs UT of J&K & Ors.	Mr. Umer Gulzar, Assistant Commissioner, Nazool, Srinagar.	+91-1942477054
9.	RP No.16/2024	Farooq Ahmad Mir & Anr. Vs UT of J&K & Ors.	Mr. Umer Gulzar, Assistant Commissioner, Revenue, Srinagar.	+91-1942477054
10.	WP(C) No.2988/2025	Ajaz Ahmad Qari & Anr Vs UT of J&K & Ors.	Mr. Aadil Fareed, Addl. Deputy Commissioner, Srinagar.	+91-1942477033
11.	WP(C) No. 2655/2025	Yawar Mushtaq Mather & Ors V/s UT of J&K & Ors.	Mr. Mohammad Iqbal Zargar, Tehsildar Eidgah	+91-9484001120
12.	WP(C) 2952/2025	Shafat Ahmad Shah V/s UT of J&K & Ors.	Mr. Sajad Rasool Shah, Tehsildar South	+91-9484001106
13.	WP(C) 2987/2025	Altaf Ahmad Bhat V/s UT of J&K & Ors.	Mr. Syed Shahid Hussain, Tehsildar Khanyar	+91-9484001107

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14.	WP(C) 2936/2025	Ghulam Hassan Mir & Ors V/s UT of J&K & Ors.	Sandeep Singh Bali, Collector land acquisition(PWD)	+91-9018991010
15.	WP(C) No.3142/2025	Habibullah Bhat Vs UT of J&K & Ors.	Mr. Kifayat Ali, Tehsildar Chanapora	+91-9484001126
16.	WP(C) 2990/2025, CCP(S) No.27/2026	Saif ud Din Soz vs UT of J&K and others.	Mr. Kifayat Ali, Tehsildar Chanapora	+91-9484001126
17.	WP(C) No. 3117/2025	Shamin Ahmad Wani and others Vs Deputy Commissioner Srinagar.	Mr. Aadil Fareed, Addl. Deputy Commissioner, Srinagar.	+91-1942477033
18.	OWP 1821/2014	Abdul Aziz Dar vs State of J&K and ors.	Mr. Umer Gulzar, Assistant Commissioner, Nazool, Srinagar.	+91-1942477054
19.	WP(C) 2763/2024	Farhat Tasneem V/s UT of J&K & Ors.	Mr. Syed Shahid Hussain, Tehsildar North	+91-9484001107
20.	WP(C) 1260/2025	Noor Illahi Fakhtoo V/s UT of J&K & Ors.	Mr. Kifayat Ali, Tehsildar Chanapora	+91-9484001126
21.	WP(C) No.105/2026	Adil Hassan Siddique & Anr Vs UT of J&K & Ors.	Mr. Syed Shahid Hussain, Tehsildar North	+91-9484001107
22.	WP(C) No.156/2026	Mst. Hajira Vs UT of J&K & Ors.	Mr. Kifayat Ali, Tehsildar Chanapora	+91-9484001126
23.	WP(C) No.132/2026	Fatima Begum & Ors Vs UT of J&K & Ors.	Mr. Rayees Ahmed Dar, Tehsildar Shalteng	+91-9484001125
24.	OWP No.1129/2017	Northern Goods Carrier, Bunpora Vs State of J&K & Ors.	Mr. Rayees Ahmed Dar, Tehsildar Shalteng	+91-9484001125
25.	WP(C) No.92/2022	Manzoor Ahmad Bandey Vs LAWDA & Ors.	Mr. Umer Gulzar, Assistant Commissioner, Revenue, Srinagar.	+91-1942477054
26.	WP(C) No.213/2026	Residents of Allochi Bagh Srinagar Vs UT of J&K & Ors.	Mr. Sajad Rasool Shah, Tehsildar South	+91-9484001106

Rayees Ahmed Dar